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(b) to (d) Only about 52 projects are reported to have been completed in 1997-98 and others could not be completed due to various reasons such as failure of contractors in maintaining proper pace of work, delay in award of contract slow progress, failure of.vcndors and suppliers in timely supply of imported and indigenous equipment and material, delay in acquisition of land, delay in environment and other clearances, fund constraints, etc.

(e)) the total amount of money locked (anticipated cost) in 139 projects which could not be completed in 1997-98 is Rs. 41,848 crore.

Utilisation of Funds under MPLADS

3347. SHRI KARTAR SINGH DUGGAL: Will the PRIME MINISTER be pleased to state:

(a) total amount of funds utilised by the Members of Parliament (RS) under the 'Members of Parliament Local Area Development Scheme' (MPLADS) during 1997-98;

(b) the broad areas under which these funds were utilised; and

(c) whether there is any provision for the members going beyond the parameters of developmental activities already determined or suggesting newer heads of developmental projects for consideration?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAY, THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, AND THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) As per the information received from Distt. Collectors till 31.5.1998. an amount of Rs. 471.69 lakhs have been spent since the Inception of the scheme on various works in respect of Rajya Sabha Members. Year-wise details of utilization of funds are not being maintained separately as the funds released under the Scheme are non-lapsable and the amount lying unutilised in a particular year can be carried forward to the next financial year.

(b) The works taken up under the Scheme include construction of school buildings, libraries, roads, bridges, community centres, public toilets and drilling of tubewclls. Computers to Government and Government aided', schools have also been provided under MPLADS.

(e) Members of Parliament are required to recommend works within the frame-work of guidelines on MPLAD Scheme.

मध्य प्रदेश के सांसदों द्वारा संसद सदस्य स्थानीय क्षेत्र विकास योजना (एम.पी.एल.ए.डी.एस) के अंतर्गत निधियों का उपयोग

3348.श्री दिलीप सिंह जूदेवः क्या प्रधान मंत्री यह बताने कृपा करेंगे किः

(क) मध्य प्रदेश के प्रत्येक सांसद को "संसद सदस्य स्थानीय क्षेत्र विकास योजना" के अंतर्गत 1995-96, और 1996-97 और 1997-98 के वर्षों के दौरान कितनी धनराशि जारी की गईः

(ख) 31 मार्च 1998 तक इनमें से प्रत्येक संसद सदस्य द्वारा कितनी धनराशि व्यय की गई और कितनी राशि बची है:

(ग) ऐसे संसद सदस्यों, जो लोक सभा चुनाव हार गए हैं तथा जो अब राज्य सभा के सदस्य नहीं रह गए हैं, उनके पास पड़ी बकाया राशि का उपयोग किस प्रकार किया जाएगा: और

(घ) 30 जून, 1998 की स्थिति के अनुसार मध्य प्रदेश के संसद सदस्यों (जो या तो चुनाव हार गए हैं या सेवा निवृत्त हो गए हैं) के पास बची बकाया पड़ी राशि के उपयोग का ब्यौरा क्या है?

रेल मंत्रालय में राज्य मंत्री, संसदीय कार्य मंत्रालय में राज्य मंत्री तथा योजना तथा कार्यक्रम कार्यान्वयन राज्य मंत्री (श्री राम नाईक): (क) और (ख) निर्वाचन क्षेत्रनार प्रत्येक संसद सदस्य के